

**Universities and Colleges**

13. **Shri Krishna Deo Tripathi:** Will the Minister of Education be pleased to state:

(a) the number of Universities State-wise;

(b) the number of Degree colleges; and

(c) the number of higher institutions granted the status of University by the Government of India on the recommendations of the University Grants Commission?

**The Minister of Education (Shri M. C. Chagla):** (a) to (c). A statement is laid on the Table of the House. [Placed in Library. See No. LT-5023] 65].

**Kidnapping by Naga Hostiles**

14. **Shrimati Senuka Barkataki:**  
**Shri Ravindra Varma:**

Will the Minister of Home Affairs be pleased to state:

(a) whether it is a fact that six Nagas including one Government teacher, were kidnapped by a band of armed Naga hostiles from the village of Choither in the Ukhrul Sub-Division of Manipur on the 19th September, 1965; and

(b) if so, whether these kidnapped Nagas have been set free and the Naga hostiles responsible for the outrage apprehended?

**The Minister of State in the Ministry of Home Affairs and the Minister of Defence Supplies in the Ministry of Defence (Shri Hathi):** (a) On 19th September, 1965 four villagers including one Government teacher and one Government dak-runner were kidnapped by armed Naga hostiles from Choither village.

(b) The kidnapped persons have been set free. Culprits have not been apprehended so far.

**Rehabilitation of Migrants from East Pakistan**

15. **Shri S. M. Banerjee:** Will the Minister of Rehabilitation be pleased to state:

(a) the number of migrants from East Pakistan in the various camps who have been rehabilitated so far; and

(b) the number of those who still remain to be rehabilitated?

**The Minister of Rehabilitation (Shri Tyagi):** (a) 6,128 families of new migrants from East Pakistan have so far been sent to rehabilitation sites in various States. In addition, 1,501 families have been provided with regular employment.

(b) 51,100 families in camps are yet to be rehabilitated.

**Security Arrangements at Airports**

16. **Shri Hari Vishnu Kamath:** Will the Minister of Home Affairs be pleased to refer to the reply given to Unstarred Question No. 628 on the 25th August, 1965 and state:

(a) whether action on all the recommendations made by the Committee appointed to go into the security arrangements at Airports has been completed; and

(b) if so, the details of action taken on each recommendation *seriatim*?

**The Minister of State in the Ministry of Home Affairs and the Minister of Defence Supplies in the Ministry of Defence (Shri Hathi):** (a) No, Sir. The recommendations are still under examination in different Ministries and departments.

(b) Does not arise.

**Kidnapped Children**

17. **Shri Yashpal Singh:**  
**Shri Bhanu Prakash Singh:**

Will the Minister of Home Affairs be pleased to refer to the reply given to Starred Question No. 199 on the 25th August, 1965 and state the further progress made in the recovery of missing children?

The Deputy Minister in the Ministry of Home Affairs (Shri L. N. Mishra): Despite best efforts the Delhi police could not find any clue of the missing children. The search is still being continued.

#### Gujarat Refinery

18. Shri Yashpal Singh:  
Shri P. C. Borooah:  
Shri Basumatari:  
Shri Kolla Venkaiah:  
Shri Onkar Lal Berwa:

Will the Minister of Petroleum and Chemicals be pleased to state:

(a) whether the Gujarat Refinery has started working;

(b) if so, the present rate of production; and

(c) by what time it will reach its optimum capacity?

The Minister of Petroleum and Chemicals (Shri Humayun Kabir): (a) and (b). Yes, Sir. The first million tonne unit of the refinery was commissioned on 11th October, 1965 and is operating at 1,000 to 1,500 tonnes per day.

(c) The capacity of one million tonnes is expected to be achieved before the end of the year.

#### Photos published in Vogue

19. Shri Yashpal Singh:  
Shri Bhanu Prakash Singh:

Will the Minister of Home Affairs be pleased to refer to the reply given to Unstarred Question No. 2674 regarding photos published in the "Vogue" dated the 22nd September, 1965 and state:

(a) whether the copy of the said magazine has since been obtained and examined by Government; and

(b) if so, Government's reaction thereto?

The Deputy Minister in the Ministry of Home Affairs (Shri L. N. Mishra): (a) Yes, Sir.

(b) The Government do not propose to take any action against the relevant issue of the periodical.

#### Educational activities

21. Shri Vishwa Nath Pandey: Will the Minister of Education be pleased to refer to the reply given to Unstarred Question No. 1234 on the 1st September, 1965 and state:

(a) whether Government have since considered the proposal of bringing all educational activities in the field of higher education, including agricultural and medical education, under one umbrella; and

(b) if so, the decision taken in the matter?

The Minister of Education (Shri M. C. Chagla): (a) and (b). The matter is still under consideration.

#### Equipment for Games

23. Shri Shree Narayan Das:  
Shri Ram Harkh Yadav:  
Shri Vishwa Nath Pandey:

Will the Minister of Education be pleased to state:

(a) whether the All-India Council of Sports has submitted any scheme for the provision of play grounds and equipment for educational institutions in the country;

(b) if so, the broad features thereof;

(c) whether the financial aspect of the scheme has been examined; and

(d) if so, the result of such examination and the reaction of Government thereto?

The Deputy Minister in the Ministry of Education (Shri Bhakt Darshan): (a) and (b). The All-India Council of Sports was associated in drawing up draft proposals for inclusion in the Fourth Five Year Plan for development of sports and games in the country. These proposals as originally prepared inter